

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**CA No. 70/2018 (IB)-275/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

M/s. Khandelwal Busar Industries Pvt. Ltd. ....**Applicant**

Vs.

M/s. Mansfield Cables Company Ltd. ....**Respondent**

**Order delivered on 13.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : -  
For the Respondent : -

**ORDER**

CA No. 70/2018, C-IV is the progress report filed by the IRP Mr. Pankaj Khetan being the minutes of the third meeting of the COC held on 04.09.2018, recording the handing over of the papers and proceedings and all the documents including assets and belongings of the company to the present RP by erstwhile IRP Mr. Sunil Kumar Aggarwal. It is further confirmed that the present RP is now having possession of all the records and proceedings of the company as per details in the minutes. The report is taken on record with all just exceptions. Let the report be placed alongwith CA 70/2018 is disposed of in terms of the above order.

— SID —

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**